GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1919 ANSWERED ON:26.03.2012 TRANSPARENCY IN BIDDING PROCESS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to bring transparency in the bidding process for road construction projects;

(b) if so, the details thereof;

(c) whether the Government has taken any steps in this regard; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d) Yes Madam. National Highways construction Projects (NHDP) are awarded with transparent bidding process under National Competitive Bidding (NCB) as well as International Competitive Bidding (ICB). The procurement and award process follows the procedures laid down in Request For Qualification (RFQ)/Request For Proposal (RFP)/Standard Bidding Document (SBD) published by Ministry of Finance/Ministry of Road Transport and Highways. Apart from this, to bring more transparency, e-procurement/e-tendering has been introduced by National Highways Authority of India (NHAI) which is a fully transparent procedure in which the bidders can view the opening of bids on-line. They shall also be able to view the results of tendering process as soon as the same is made public.